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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No.429 of 2006**

in

**O.A. No.2093 of 2004**

New Delhi, this the 5<sup>th</sup> day of February, 2007

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)  
HON'BLE MRS. NEENA RANJAN, MEMBER (A)**

S.K. Zaman,  
Chief Co-ordinator Planner,  
National Capital Region Planning Board, U.P.,  
Ghaziabad. ....Applicant.  
(By Advocate : Dr. Madan Sharma)

Versus

1. Shri M. Ramchandran  
Secretary,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi-110001.
2. Shri Harjeet Singh,  
Member Secretary,  
National Capital Region Planning Board,  
1st Floor, Zone-IV,  
India Habitat Centre,  
Lodhi Road,  
New Delhi-110003.
3. Rajeev Malhotra,  
Chief Regional Planner,  
National Capital Region Planning Board,  
India Habitat Centre,  
Lodhi Road,  
New Delhi-110003. ....Respondents.

(By Advocate : Shri Ajesh Luthra)

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J) :**

In the light of the order passed by the Hon'ble High Court staying the Contempt Petition, CP stands disposed of with liberty to the parties to revive it at an appropriate stage. Notices are discharged.

*Neena Ranjan*

**(NEENA RANJAN)  
MEMBER (A)**

*S. Raju*

**(SHANKER RAJU)  
MEMBER (J)**

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